415 Written Answers

## Sale of Fruits and Vegetables Through Mother Dairy Outlets

1828. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of AGRICUL-TURE be pleased to state:

(a) whether the fruits and vegetables sold through Mother Dairy retail outlets in Delhi under the Fruit and Vegetable Project of NDDB are higher in prices and sub-standard in quality as compared to the same items in open market; and

(b) if so, the remedial steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) No, Sir.

(b) Does not arise.

## Warrant of Precedence

1829. DR. VASANT PAWAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have received any representations for amending the Warrant of Precedence;

- (b) if so, the details thereof; and
- (c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c). No representations have been received recently or are pending for amending the Warrant of Precedence. However, changes are often necessitated in the Warrant of Precedence or coverage thereunder due to fresh appointments/special status, if any, accorded to new appointees/changes in the terms and conditions of office of the dignitaries already covered under the Warrant of Precedence. Proposals in this regard and are initiated by the concerned Ministries/Departments of the Government of India.

## Land grab by Dislodging Jhuggi Dwellers in Delhi

1830. SHRI HARI KISHORE SINGH: Will the Minster of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government are aware that after their announcement regarding regularisation of unauthorised colonies, a large number of land grabbing activities by dislodging the jhuggi dwellers are being carried out by land mafia in Delhi;

(b) if so, whether any survey has been made to know the extent of land grab by dislodging the jhuggi dwellers in various parts of the Capital;

(c) if so, the details thereof; and

(d) the steps Government propose to take to check such land grab and also get the land released to grabbed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIM. ARUNACHALAM): (a) to (d). The information is being collected and will be laid on the table of the Sabha.

## DECEMBER 3, 1992